

OPEN COURT

**CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD**

Civil Misc. Contempt Petition No.121 of 2006.

In

Original Application No.07 of 2002.

Allahabad, this the 18th day of October, 2006.

Hon'ble Dr. G.C. Srivastava, Vice-Chairman
Hon'ble Mr. A.K. Bhatnagar, Member-J

Bachchan Lal S/o Sri Chhote Lal Kushwaha,
R/o 86, Himmatganj, Allahabad.

.....Applicant.

(By Advocate :Shri Anubhav Chandra)

Versus

Colonel S.S. Suhaag,
Commander Works Engineer,
Military Engineering Services,
Behind High Court Building,
Allahabad.

.....Respondents.

(By Advocate : Shri P.D. Tripathi)

O R D E R

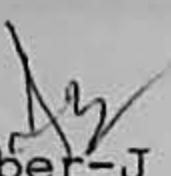
By Hon'ble Dr. G.C. Srivastava, V.C. :

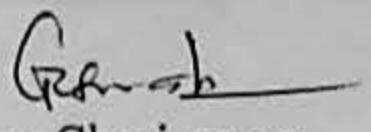
Shri P.D. Tripathi appearing on behalf of the respondents has filed an affidavit stating that the order of this Tribunal passed on 25.8.2005 in OA No.07/02 has been stayed by the Hon'ble High Court on 12.10.2006 in CMWP No.56632/06. Learned counsel for the applicant submitted that the contempt petition may be kept pending on account of stay order passed by Hon'ble High Court. However, the matter is ^{twice} stayed ^{in its} ^{and has been stayed} by Hon'ble High Court, ~~in~~ no case of contempt is survived in this Tribunal. Accordingly, the

[Signature]

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contempt petition is dismissed. Notice is
discharged.


Member-J


Gopal
Vice-Chairman

RKM/